

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 57**  
TO BE ANSWERED ON 02.02.2023

**Vacant Positions in Pollution Control Boards**

57. SHRI MOHAMMED NADIMUL HAQUE

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state :

- (a) the details of human resources provisioned in Central Pollution Control Board (CPCB) and State Pollution Control Boards (SPCBs), State/UT-wise;
- (b) the total number of positions along with the vacant positions in CPCB and SPCBs, State/UT-wise;
- (c) the estimated timeline for filling up vacant positions in the CPCB and steps undertaken in this regard; and
- (d) whether the lack of human resources is hindering the CPCB and SPCB to discharge their responsibilities, and the steps taken to tackle the same?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d) The SPCBs/PCCs have very important role in enforcement of provisions of Water (Prevention and Control of Pollution) Act, 1974, Air (Prevention and Control of Pollution) Act, 1981 and the Environment (Protection) Act, 1986. Availability of adequate manpower in these institutions is very important for effective discharge of their functions and duties. The responsibility to fill up vacancies in SPCBs/PCCs lies with the concerned State Govt./UT Administration. The State/UT wise details of sanctioned posts and vacancies is attached at **Annexure - I**.

At present 193 posts are vacant in CPCB against the sanctioned posts of 577. CPCB has published advertisement for filling of various vacant posts through direct recruitment in Employment News dated 24-30 December, 2022.

\*\*\*\*\*

## Annexure-I

	SPCB	Sanctioned Strength	Vacant
1	Andhra Pradesh	289	182
2	Arunachal Pradesh	57	0
3	Assam	264	73
4	Bihar	264	206
5	Chhattisgarh	328	197
6	Goa	140	13
7	Gujarat	490	133
8	Haryana	448	304
9	Himachal Pradesh	371	149
10	Jharkhand	271	237
11	Karnataka	723	428
12	Kerala	434	243
13	Madhya Pradesh	1228	781
14	Maharashtra	839	353
15	Manipur	120	72
16	Meghalaya	152	66
17	Mizoram	17	1
18	Nagaland	26	0
19	Odisha	369	181
20	Punjab	650	298
21	Rajasthan	1140	537
22	Sikkim	18	1
23	Tamil Nadu	1036	383
24	Telangana	230	103
25	Tripura	28	4
26	Uttarakhand	130	80
27	Uttar Pradesh	732	307
28	West Bengal	309	122
	<b>Total</b>	<b>11103</b>	<b>5454</b>

	PCC	Sanctioned Strength	Vacant
1	Andaman and Nicobar Islands	18	3
2	Chandigarh	9	1
3	Dadra and Nagar Haveli and Daman & Diu	12	10
4	Delhi	344	192
5	Jammu & Kashmir	437	192
6	Ladakh	16	13
7	Lakshadweep	5	5
8	Puducherry	12	3
	<b>Total</b>	<b>853</b>	<b>419</b>